

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: TurboMachinery Engineering Industries Limited Date of Commencement of Liquidation: 25-11-2019; List of Stakeholders as on Date: 28-02-2021; Name of IP: Mr. Shankar Raman Seetharaman; Last 5 digit of registration number: 10722

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	1458000	1	1458000	3000000			NA
2	Liquidation costs incurred till date		3716714		3716714	1500000			NA
3	Secured financial creditors	1	799030417	1	625850876		173179542		Annexure 3
4	Unsecured financial creditors	6	6361739637	5	5861488961		498791970		Annexure 4
5	Operational creditors (Workmen)	5	2126041	5	1019437		1106604		Annexure 5
6	Operational creditors (Employees)	8	6180783	8	2185074		3995709		Annexure 6
7	Operational creditors (Government Dues)	1	717460415	1	717460415		0		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	0	0						NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	7	329254696	1	20384000		308870696		Annexure 9
Total		29	7891712336	22	7233563477	0	0	0	